

[Print](#)**Defective Case Register from 2024-11-13 to 2024-11-13**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/34032/2024	BIKASH KUMAR KUND	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	D-ABLAPL/34009/2024	SATYA SHIVA DASH	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no.11 not neat and legible.
3	D-WP(C)/47537/2024	NIRANJAN LENKA	2024-11-13	.Receipt Showing Serv.copy To School and Mass Education not Filed.
4	D-BLAPL/33942/2024	SURYAKANTA DWIBEDI	2024-11-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
5	D-BLAPL/33903/2024	SUSANTA KUMAR BARAL	2024-11-13	Page no. 13 not marked in file.
6	D-WP(C)/47565/2024	DEEPAK KUMAR PANI	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	D-CRLMC/33815/2024	SAMARENDRA MOHANTY	2024-11-13	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Certified copy of impugned order not filed(ii)Petitioner no.11 signed differently in v.nama
8	D-WP(C)/47296/2024	UMMAKANTA SAHOO	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) The name of opp.parties in vakaltnama not correctly furnished.
9	D-MACA/47390/2024	MAHITOSH SINHA	2024-11-13	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 4 days delay
10	D-WP(C)/47298/2024	SUBASH CHANDRA PUSPALAKA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	D-WP(C)/47324/2024	KRISHNA CHANDRA SAHU	2024-11-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
12	D-ABLAPL/34018/2024	SUSHANTA KUMAR JOSHI	2024-11-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
13	D-WP(C)/47849/2024	TIRTH KUMAR SAHU	2024-11-13	Page No21 is not legible.
14	D-CONTC/47473/2024	ADV.	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	D-BLAPL/34005/2024	DEEPAK KU SAHOO	2024-11-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				As per FIRs detail ,Year of the BLAPL No. 6074 not correct in reference certificate and also date of disp.of not reflected .
16	D-WP(C)/47397/2024	UMESH CHANDRA BEHURA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	D-WP(C)/47430/2024	SIDHARTHA DAS	2024-11-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
18	D-ABLAPL/34023/2024	BIJAYA KUMAR RAGADA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
19	D-ABLAPL/34106/2024	ANUPAM DASH	2024-11-13	Page no 21 not neat.
20	D-ABLAPL/34092/2024	SURESH CHANDRA PRADHAN	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
21	D-BLAPL/34153/2024	DEBASIS SAHOO	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
22	D-ABLAPL/33820/2024	SUSAMA RANI SAHOO	2024-11-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. Page marking not correct in index.Affidavit not completely filed.
23	D-WP(C)/47243/2024	DR. BINODA KUMAR MISHRA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Synopsis and Date of events not signed by the filing Advocate.2.Date mentioned under Annexure-1 not tally with averment of writ petition,Book marks Index and index of the writ petition
24	D-WP(C)/47930/2024	ASISH MISHRA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraphs mentioned in the declaration of both the affidavits left blank.
25	D-WP(C)/47396/2024	MANAS PATI	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	D-ABLAPL/33978/2024	BISWORANJAN SWAIN	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Name of the P.S. not reflected in Cause title.
27	D-CRLMC/33779/2024	BIDYADHAR MANSING	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

28	D-ABLAPL/34048/2024	BIKRAM CHANDRA GHADEI	2024-11-13	Paragraphs in the declaration of the affidavit not correctly numbered.
29	D-CRLMP/33733/2024	AMITAV TRIPATHY	2024-11-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO. 10 NOT LEGIBLE
30	D-WP(C)/47561/2024	SURESH CHANDRA PRADHAN	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
31	D-ABLAPL/34053/2024	KALINDA KUMAR ROUT	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page No.-9 not legible.
32	D-CONTC/47444/2024	ABHIRAM SWAIN	2024-11-13	1.AGING OF SYNOPSIS and DATE CHART BE OMITTED 2.VERNACULAR CERTIFICATE NOT FILED
33	D-ABLAPL/34006/2024	TIRTH KUMAR SAHU	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
34	D-BLAPL/34038/2024	TANMAYA KUMAR MOHANTY	2024-11-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 8,9 and 14 not neat.
35	D-CRLMC/33747/2024	DEBASNAN DAS	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Copy of the charge sheet to be filed. 2. Page nos 15 to 17,20 to 22 not legible. 2.Name Of The Filing Advocate Not In Capital Letters In The Petition
36	D-WP(C)/47559/2024	SAPAN KUMAR PAL	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. I.A. is not correctly page marked.
37	D-CRLA/34035/2024	RAMESH SAHOO	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Court Fee Rs.6/- be paid. 2. Date of judgment mentioned at pg.6 appears to be wrong
38	D-WP(C)/47376/2024	SHASHANKA SHEKHAR PATRA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Synopsis and date charts are not alphabetically page marked and also not marked in index.2.The name of the opp.parties not correctly furnished in index.3.Annexure-9 at page-44 is to be exhibited as Annexure-10 as per index. 4.Order No.24 dated 11.02.2020 of Collector as described under Annexure-3 in index and averment of writ petition is not

				forth coming here with Annexure-3 of writ petition.
39	D-WP(C)/47083/2024	BRAJA MOHAN SARANGI	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	D-WP(C)/47448/2024	SUSANTA KUMAR DASH	2024-11-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
41	D-ABLAPL/34091/2024	JYOTIRMAYA SAHOO	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
42	D-WP(C)/47531/2024	NIRANJAN LENKA	2024-11-13	.Receipt Showing Serv.copy To School and Mass Education not Filed.
43	D-CMP/47507/2024	JYOTI RANJAN DEO	2024-11-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Petitioner no.3 being minor executed vakalatname,(ii)Neat copy of anx.3 be filed, (iii)Petitioner no.3 is minor and not represented.
44	D-WP(C)/47571/2024	MANOJA KUMAR KHUNTIA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
45	D-CRLMC/34026/2024	SATYAJIT MOHAPATRA	2024-11-13	1. Date of order not correctly furnished in the prayer of the petition.
46	D-WP(C)/47956/2024	TIRTH KUMAR SAHU	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Age of the deponent in affidavit does not tally with the cause title
47	D-WP(C)/47552/2024	SAPAN KUMAR PAL	2024-11-13	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Indexing is wrongly done as per paging of documents
48	D-BLAPL/34001/2024	PRADIP MOHANTY	2024-11-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Line- 3 ward 'his' of page.4 to be correct. 2.Page nos. 14, 27, 28 and 31 to 33 not partially legible.
49	D-BLAPL/34063/2024	SACHIDANANDA SAHOO	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
50	D-ABLAPL/34021/2024	MRUTYUNJAYA MAHARANA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure -2 and 3 not mentioned in page 16 and 18.
51	D-CRLA/33996/2024	ASHWINI KUMAR DAS	2024-11-13	1. Date of disposal of impugned judgment seems to be wrong.(ii)Index is

				incorrect(Internal page 35)
52	D-CRLMC/33431/2024	AMULYA RATNA PANDA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. . Copy of FIR to be filed.
53	D-BLAPL/33836/2024	AMIT BISWAL	2024-11-13	Paragraph 1 to18 not mentioned in declaration.
54	D-MACA/47595/2024	DHANANJAYA MUND	2024-11-13	Valuation of Appeal furnished in page -2 of appeal memo does not tally with amont furnished in prayer . place for further S .R after removal of defect
55	D-ABLAPL/34085/2024	PRADIPTA BEURA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
56	D-ABLAPL/33988/2024	JYOTI PATNAIK	2024-11-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 14 to 17 and 26 not neat.
57	D-WP(C)/47301/2024	RAKESH RANJAN DASH	2024-11-13	Page no 115,116 ,132 ,133, 135 to 140 not legible
58	D-ABLAPL/34105/2024	MANAS KUMAR CHAND	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. C.T. Case no. not mentioned in the petition. 2. Page Nos. 7,8,10,12 and are not legible
59	D-CRLLP/33944/2024	BIJAYA KUMAR PARIDA 2	2024-11-13	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Copy of Trial Court Judgement / Order Xerox copy filed,authenticated copy be filed. 2. Further SR shall be made after defect no.1 is removed. (ii)Good ground certificate not furnished.
60	D-CRLMC/34069/2024	JAYANTI DAS	2024-11-13	3-AUTHENTICATION FEE IS DEFICIENT. 1. Authentication fee Rs.3.85/- to be paid.
61	D-WP(C)/47434/2024	JUDHISTHIR SAHOO	2024-11-13	1.Date 25.04.2024 mentioned in Annex-2 does not tally with averments-5 of the petition and Index and book marked Index.2.Page no.14 not legible
62	D-CRLA/34030/2024	BISWARANJAN SWAIN	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Period of Delay 84 Days 2.Code Indicated but not correct . 3. G .R case mentioned in synopsis does not tally with Appeal petition . 4 . G .R case and P .S case furnished in prayer appears to be not correct .
63	D-CRLMC/33521/2024	SUDEEP KUMAR SARANGI	2024-11-13	1.Place it after filing of C.copy of cognizance order and FIR alongwith charge sheet filed.

64	D-WP(C)/47555/2024	SAPAN KUMAR PAL	2024-11-13	I.A. is not page marked.
65	D-WP(C)/47499/2024	GANESH PRASAD SAMAL	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
66	D-BLAPL/34061/2024	KOUSIK ANANDA GURU	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of the Trial Court in rejection order not tally with cause title.
67	D-WP(C)/47511/2024	KISHORE KUMAR MISHRA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. logo Rs 50/- not paid on V nama
68	D-ABLAPL/34197/2024	PITAMBAR PANDA	2024-11-13	Page No-10 repeated twice.
69	D-CRLMC/33757/2024	ASHIS KUMAR MISHRA	2024-11-13	1. As per the petition annex-4 not filed. 2.Certified copy of under annex-1 not filed.
70	D-ABLAPL/34064/2024	SURYAKANTA DWIBEDI	2024-11-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. G.R.Case not mentioned in prayer not tally with Cause Title and Petition.
71	D-WP(C)/47496/2024	BISWA CHANDAN MOHANTY	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Declaration left blank .
72	D-ABLAPL/34132/2024	JAYANTA KUMAR MAJHI	2024-11-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
73	D-WP(C)/47514/2024	CHANDRAKANTA NAYAK	2024-11-13	Page no 35 to 38 not mark on Annexure
74	D-BLAPL/34081/2024	SARBESWAR SAHOO	2024-11-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Age of the deponent in declaratio, not tally with affidavit.2.Page no.94 repeat after page no.97.3. Age of the petitioner in rej. order not tally cause title.4.Age not reflected in V.nama.
75	D-MACA/47359/2024	SUBRAT SATPATHY	2024-11-13	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 11 days 2.statutory deposit not made
76	D-BLAPL/33992/2024	JAGABANDHU SAHU	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	D-WP(C)/47208/2024	TUKUNA KUMAR MISHRA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
78	D-CONTC/47470/2024	ADV.	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

79	D-ABLAPL/34077/2024	SOUMYA RANJAN PATI	2024-11-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. petitioner no.5 not correctly reflected S/O IN cause title. 2.Paragraphs not correct in declaration of affidavit.
80	D-WP(C)/47538/2024	SASWATI MOHAPATRA	2024-11-13	Date mentioned in the Annexure-9 does not tally with Averment of the writ petition, book mark index and index of the petition.
81	D-ABLAPL/33976/2024	SIBARANJAN POLEI	2024-11-13	Annexure-2 not properly page marked.Book marked not properly furnished.
82	D-BLAPL/34127/2024	PRAVASH CHANDRA JENA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
83	D-ABLAPL/34008/2024	ANUGRAHA NARAYAN SAMANTRAY	2024-11-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of the petitioner No. 4 not furnished on the cause title.2.P.S.Case No.431 of 2024 under Annexure-1 not tally with para-2 of the petition.
84	D-ABLAPL/34062/2024	MIHIR SEKHAR SAHOO	2024-11-13	A.W.F. Rs 10.00 not paid in V.nama.
85	D-BLAPL/34010/2024	SANJIT MISHRA	2024-11-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. In V.nama , Executant not complitly signed his name.
86	D-WP(C)/45807/2024	ABINASH NAYAK	2024-11-13	1.Age of Opps.nos. 6 to 36 not mentioned in the cause title.2. Paragraphs as per the petition not correctly furnished in the declaration of the affidavit.
87	D-CRLA/33763/2024	RAJENDRA NARAYAN ROUT	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	D-WP(C)/47297/2024	SUBASH CHANDRA PUSPALAKA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
89	D-CRLMC/33567/2024	MANAS RANJAN KHATUA	2024-11-13	1. Certified copy of annex-1 not filed
90	D-WA/47454/2024	SANJIB SWAIN	2024-11-13	Page No.85 to 90 neat copy not filed.
91	D-WP(C)/47325/2024	BIGYAN KUMAR SHARMA	2024-11-13	The name of the opp.parties in affidavit not correctly furnished.
92	D-ABLAPL/34075/2024	MANORANJAN PADHI	2024-11-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Petnr. nos. 3 and 4 not correctly reflected W/O and D/O in the cause title . 2.Authorization to swear affidavit on behalf of another petitioners not reflected .

93	D-WA/47498/2024	SANGRAM JENA,A.G.A	2024-11-13	Impugned order mention in being aggrieved appears to be wrong.
94	D-CONTC/47476/2024	ADV.	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
95	D-ABLAPL/34037/2024	SANJIB KUMAR BHANJADEO	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Full-fledged page No-11 not filed.
96	D-CRLA/34034/2024	PULAKESH MOHANTY	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
97	D-ABLAPL/34066/2024	SURYAKANTA DWIBEDI	2024-11-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no-11 not legible.
98	D-BLAPL/33911/2024	SURYAKANTA DWIBEDI	2024-11-13	Page no. 13 not marked in file.
99	D-WP(C)/46142/2024	JAJATI KISHORE MOHANTY	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Copy of Letter No. and date of Annexure-4 does not tally with paragraph no 6 of the petition
100	D-WP(C)/47371/2024	PITAMBAR BEHERA	2024-11-13	30-OTHER DEFECT (IF ANY) 1.Synopsis and date charts are not alphabetically paginated. 2.Legible copy of page No.22 to be filed.
101	D-RSA/47558/2024	ASHIS KUMAR MISHRA	2024-11-13	Put up for S.R. after the valuation of the appeal and court fee payable is furnished and required court fee is paid.
102	D-WP(C)/47527/2024	PRABODHA CHANDRA NAYAK	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
103	D-CONTAC/47654/2024	AKSHAYA KUMAR NAYAK	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
104	D-WP(C)/47536/2024	NIRANJAN LENKA	2024-11-13	.Receipt Showing Serv.copy To School and Mass Education not Filed.
105	D-WP(C)/47383/2024	SUBAS CHANDRA DAS	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
106	D-CRLMC/33790/2024	SAUBHAGYA KETAN NAYAK	2024-11-13	1.In index not properly arranged. 2. Page nos.13 and 14 not legible
107	D-WP(C)/47588/2024	SARADA PRASANNA SARANGI	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

108	D-WA/47461/2024	ADYASIDHI MISHRA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
109	D-BLAPL/34096/2024	BISWAJIT RANJAN TRIPATHY	2024-11-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. As per Notification dated 12.11.2024, Copy of F.I.R. not filed.
110	D-BLAPL/34111/2024	ASIT KUMAR JENA	2024-11-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Signature of the petitioner on V.nama not tally with cause title.2.As per Notification dated 12.11.2024, Copy of F.I.R. not filed.
111	D-ABLAPL/34025/2024	ARUN KUMAR BEHERA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
112	D-CMP/47408/2024	SATRUGHNA DASH (A)	2024-11-13	14-NOT PROPERLY INDEXED. Date of anx.8 appears to be incorrect in Index.
113	D-BLAPL/34050/2024	JUGALA KISHORE PANDA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. As per Notification dated 12.11.2024, Copy of F.I.R. not filed.
114	D-CRLREV/33937/2024	ANSHUMAN PANDA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME Period of Delay 103 days
115	D-WP(C)/47493/2024	SANJIB MOHANTY	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
116	D-RPFAM/46895/2024	UMESH CHANDRA PATNAIK	2024-11-13	Affidavit not made in RPFAM . page -4 in IA no476/2024 not filed
117	D-ABLAPL/33913/2024	DEEPAK KUMAR DAS	2024-11-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.12 not neat.
118	D-WP(C)/47445/2024	SANJIB MOHANTY	2024-11-13	1.Copy of the letter dt 17.1.2012 mentioned in Annex-8 does not tally with Index and book marked Index
119	D-WP(C)/47442/2024	BAIDHAR SAHOO	2024-11-13	1.Circular No. 16385 dated 24.09.2024 of the RCS mentioned in averments-8 of the petition does not tally with the Annex-9.
120	D-TRPCRL/33825/2024	SATYABRATA MOHANTY	2024-11-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Provision of law to be corrected after conversion
121	D-WP(C)/47351/2024	KISHORE KUMAR MISHRA	2024-11-13	1.Paragraphs number not furnished in the declaration of the affidavit.

122	D- CONTC/47392/2024	DR. JITENDRA KUMAR LENKA	2024-11- 13	Code NOT CORRECT
123	D-RSA/47502/2024	SURENDRA KUMAR BISWAL	2024-11- 13	Put up for S.R. after the valuation of the appeal and court fee payable is furnished and required court fee is paid.
124	D- ABLAPL/34057/2024	BIJAYA KUMAR RAGADA	2024-11- 13	Fathers Name in Sl.No 2 of the affidavit not correctly stated.
125	D-WP(C)/47414/2024	RAMESH CH. BEHERA	2024-11- 13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
126	D- BLAPL/34012/2024	ABHINANDAN PRADHAN	2024-11- 13	1. Name of father of the opp.party No. 2 not mentioned on the cause title.2. As per rejection order under Annexure-2 in Spl.C.T.Case No.15/2024 not mentioned in the cause title.
127	D- MACA/47591/2024	DHANANJAYA MUND	2024-11- 13	1.D C .F of Rs 4.35 to be paid
128	D- CRLMC/33854/2024	JAYAKRISHNA MOHAPATRA	2024-11- 13	1. In affidavit sl. no. 2 not correctly furnished. 2. Certified copy of annex-2 not filed.3. Name of the PS and PS number not furnished in the petition. 4.Page nos. 8 to 10 not legible
129	D-WP(C)/47207/2024	DR. BINODA KUMAR MISHRA	2024-11- 13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
130	D- BLAPL/33811/2024	SAPAN KUMAR LENKA	2024-11- 13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Page no 14 not in order.
131	D- ABLAPL/34071/2024	PRASANTA KUMAR SAHOO	2024-11- 13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 12 to 16 not neat
132	D-WP(C)/47240/2024	SUBAS CHANDRA DAS	2024-11- 13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
133	D- BLAPL/33989/2024	NIROD KUMAR SAHU	2024-11- 13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Code no. , not reflected in the index. 2.Date of FIR not correct inpage no.3 of petition.33. Side of page nos. 42 and 44 not neat.4. Name of the trial court not correct in synopsis and petition and age not ref.in V.NAMA.
134	D-WP(C)/47435/2024	SANJIB MOHANTY	2024-11- 13	1.Copy of the letter dt 17.1.2012 mentioned in Annex-8 does not tally with the Index and book marked.
135	D- BLAPL/34095/2024	JYOTIRMAYA SAHOO	2024-11- 13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1. Page nos.10 and 11 not neat and legible.
136	D-WP(C)/47289/2024	GAJENDRA NATH ROUT	2024-11-13	1. Page No.16 under Annexure-1 not filed. 2. The name of the petitioner in affidavit of writ petition ,I.A and vakaltnama not correctly furnished. 3. The name of the husband of opp.party in cause title of writ petition not correctly furnished.
137	D-WP(C)/47237/2024	DR. BINODA KUMAR MISHRA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Synopsis and Date of events not sign by the filing advocate.2.Date mentioned under Annexure-1 not tally with Index and averment of the petition.
138	D-RPFAM/47610/2024	SIBARANJAN POLAI	2024-11-13	Good ground certificate not furnished.
139	D-WA/47431/2024	BIPLAB MOHANTY,A.G.A	2024-11-13	Impugned order mention in being aggrieved appears to be wrong
140	D-CONTC/47477/2024	ADV.	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
141	D-RPFAM/47425/2024	DEEPAK KU SAHOO	2024-11-13	Correct nomenclature is CRLMP
142	D-MACA/47369/2024	SUBRAT SATPATHY	2024-11-13	statutory deposit not made.
143	D-CMAPL/47404/2024	MANAS KUMAR CHAND	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 1805 days 2. C.copy of dismissal order not filed
144	D-ABLAPL/34107/2024	MANAS KUMAR CHAND	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Hologram of Rs 50/-not affixed on the V. Nama.2.Pages Nos-8 to 11,13 , 15 not legible.
145	D-WP(C)/47367/2024	DHANANJAYA MUND	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
146	D-ABLAPL/34059/2024	SATYA SHIVA DASH	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 11 not legible.
147	D-WP(C)/47951/2024	TIRTH KUMAR SAHU	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
148	D-WP(C)/47570/2024	BHARAT BHUSAN ROURAY	2024-11-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED I.A. is not page marked.
149	D-BLAPL/34017/2024	ANUP UDAYA SENAPATI	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				1. As per Notification dated 12.11.2024, Copy of F.I.R. not filed.
150	D-WA/47529/2024	BIPLAB MOHANTY,A.G.A	2024-11-13	Impugned order mention in being aggrieved appears to be wrong
151	D-CONTC/47395/2024	ADV.	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
152	D-MACA/47389/2024	MAHITOSH SINHA	2024-11-13	statutory deposit not made.court fees payable not correctly furnished
153	D-WA/47212/2024	HRUDANANDA MOHAPATRA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
154	D-RSA/47420/2024	NALINI KUMAR JENA	2024-11-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 3/. paid. Decree Rs. 4.50 not paid. (b) Appellate Court Judgement Rs. 3/. paid. Decree Rs. 4.50 not paid 2.H.C.B.A. fee of Rs. 50/. not paid.
155	D-CMP/47474/2024	DEEPALI MAHAPATRA	2024-11-13	Status of parties in court below not furnished.
156	D-ABLAPL/34041/2024	ARUNIMA DHAL SAMANTA	2024-11-13	F.I.R. No. mentioned in Page No-10 does not tally with the index.
157	D-WP(C)/46830/2024	TUSAR KUMAR MISHRA	2024-11-13	RS 6/PAID ,D FEE OF RS 54/ TO BE FILED
158	D-BLAPL/33834/2024	PREETAM MISHRA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph 1 to 9 not mentioned in declaration.Annexures not arranged as per index and page marked.
159	D-ABLAPL/33998/2024	DHIRENDRA KUMAR MOHAPATRA	2024-11-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of disp. in ABLAPL NO.14461 /2015 not correct, as per Annex.3 and FIRs. detail.2 .page nos. 23,29 and 30 not partially legible.3 page no. 24 not reflected as per index.
160	D-WP(C)/47375/2024	PRASANTA KUMAR TRIPATHY	2024-11-13	Petitioner Nos.1 and 4 have not executed vakalatnama
161	D-WP(C)/47546/2024	ANAND PRAKASH DAS	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
162	D-WP(C)/47363/2024	NIRANJAN PRASAD PATRA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Date mentioned in Annexure-6 and averment of writ petition does not tally with book marks index and index of writ petition.
163	D-BLAPL/34060/2024	BIKRAM CHANDRA GHADEI	2024-11-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Paragraph no. not correctly furnished on declaration.
164	D-ABLAPL/33829/2024	AVIRAM PATRA	2024-11-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index.Page no 8 not neat.
165	D-ABLAPL/34070/2024	HIMANSHU SEKHAR MISHRA	2024-11-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. page mark not reflected in index.G.R. no not correct as per FIR. 3.Sl. no.4 not correct in affidavit and also occupation not reflected.
166	D-WP(C)/46857/2024	UMAKANT SAHOO	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. NEAT COPY OF PAGE 18,AND 19 TOBE FILED
167	D-WA/47512/2024	SANGRAM JENA,A.G.A	2024-11-13	Impugned order mention in being aggrieved appears to be wrong.
168	D-ABLAPL/34051/2024	SATYAPRAKASH MAHAPATRA	2024-11-13	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED C.Fee of Re 1/- only not paid.
169	D-WP(C)/47391/2024	SAIBRATA RATH	2024-11-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
170	D-WP(C)/46449/2024	PRAFULLA CHANDRA ACHARYA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
171	D-WP(C)/47330/2024	PRADEEP KUMAR DAS	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) The name of the opp.parties in vakaltnama not correctly furnished.
172	D-WP(C)/47462/2024	SANJIB MOHANTY	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				Age of ops.7 and 8 not furnished .synopsis and date chart not filed .
173	D-ABLAPL/34036/2024	BIJAY KUMAR BEHERA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
174	D-CMP/47449/2024	DWARIKA PRASAD MOHANTY	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
175	D-ABLAPL/34129/2024	MIHIR SEKHAR SAHOO	2024-11-13	1. Page no12 not neat and legible.
176	D-CRLMA/33827/2024	DEBASIS SARANGI	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Copy of order of bail not filed.
177	D-CRLMC/33760/2024	LALIT KUMAR MAHARANA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Certified copy of annex-1 not filed. 2. HBAWF Fee Rs. 50/- to be paid. 3. Occupation not furnished in affidavit.
178	D-CONTC/47472/2024	ADV.	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
179	D-CONTC/47290/2024	ADV.	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
180	D-WP(C)/47491/2024	BEDA PRAKASH PANDA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
181	D-BLAPL/34097/2024	JYOTIRMAYA SAHOO	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of P.S. under Annexure-1 not tally with the Prayer.
182	D-WP(C)/47494/2024	TRILOCHAN PANIGRAHI	2024-11-13	A .fee of Rs 7 .70/- to be paid .
183	D-ABLAPL/34047/2024	KABIRAJ PRADHAN	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
184	D-WA/47076/2024	SHREEKANTA PRASAD SAHOO	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page No.19 and 20 Neat copy not filed.
185	D-WP(C)/47632/2024	BIJAYA KUMAR SAHOO	2024-11-13	Synopsis and Date of events not marked in the index

186	D-ABLAPL/34011/2024	SATYA JEET ROUT	2024-11-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Page nos. 8 to 12 not neat and legible.2. Welfare fee of Rs.50/- not paid on V.nama.
187	D-RSA/47594/2024	SANTI PRAKASH MOHANTY	2024-11-13	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 15/. paid. Decree Rs. 4.50 not paid. (b) Appellate Court Judgement Rs. 5/. paid. Decree Rs. 4.50 not paid
188	D-WP(C)/46798/2024	GOPAL PRASAD JENA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Neat copy of pages 67,112,and 141 to be filed
189	D-CRLREV/24048/2024	MANAS KUMAR CHAND	2024-11-13	1. Place it after filing of Certified copy of order dated 26.02.2024 filed
190	D-CONTC/47478/2024	ADV.	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
191	D-MACA/47479/2024	SUBRAT SATPATHY	2024-11-13	1. Period of Delay 345 days delay 2.statutory deposit not made , not page marking in index and not proper page mark in anexures
192	D-ABLAPL/33812/2024	GOKHA BEHERA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of informant should not be mentioned as per standing order no.3 of 2024 dtd 9.7.24.
193	D-ABLAPL/34137/2024	MANAS KUMAR CHAND	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Pages No-8,9,11,13 and 15 not legible.2.Hologram of Rs. 50/- not affixed on the V. Nama.
194	D-BLAPL/34027/2024	SOUBHAGYA KUMAR DASH	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure 4 and 5 wrongly reflected in petition.
195	D-WP(C)/47428/2024	SAROJA KANTA MANDAL	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
196	D-WP(C)/47958/2024	TIRTH KUMAR SAHU	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
197	D-BLAPL/33918/2024	PANCHANAN PANIGRAHI	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. Date of rejection order wrong in index and Book mark.

198	D-WP(C)/47572/2024	PRAMOD KUMAR ROUT	2024-11-13	synopsis and date charts are not alphabetically paginated.
199	D-WP(C)/47609/2024	SANGRAMJEET SENAPATI	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
200	D-ABLAPL/34082/2024	PRAKASH KUMAR SAMAL	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
201	D-RVWPET/46554/2024	RANJAN KUMAR NAYAK	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 181 days
202	D-ABLAPL/34074/2024	ANIRUDHA DAS	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos.92 and 119 not neat.
203	D-WP(C)/47584/2024	HEMANTA KUMAR RATSINGH	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis,date chart not correctly page marked, name of petitioner not correctly furnished in the date chart ,Rule 8 of the OHC(PIL) Rule not complied
204	D-WA/47407/2024	BIPLAB MOHANTY,A.G.A	2024-11-13	Impugned order mention in being aggrieved appears to be wrong.
205	D-BLAPL/34108/2024	ASIT KUMAR JENA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
206	D-RPFAM/47638/2024	TAPASWINI SINHA	2024-11-13	1.Deficit A.Fee of Rs.6.80 to be paid.
207	D-ABLAPL/34103/2024	ANUPAM DASH	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
208	D-WP(C)/47410/2024	KHIROD KUMAR SWAIN	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
209	D-WP(C)/47409/2024	ANJAN KUMAR BISWAL	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
210	D-ABLAPL/33970/2024	TIRTH KUMAR SAHU	2024-11-13	Nomenclature not furnished in V>Nama.
211	D-WP(C)/47433/2024	PRASANTA KUMAR SATAPATHY	2024-11-13	1.On page no.18 Annex-4 not exhibited according to Index.
212	D-ABLAPL/34049/2024	KHUSBU PANIGRAHI	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
213	D-WA/47068/2024	SASWAT DAS, A.G.A.	2024-11-13	Prayer portion not tally with being aggrieved portion.
214	D-BLAPL/34007/2024	LAXMINARAYAN RAYATSINGH	2024-11-13	As per standing order no-3 dated 9.7.2024 the name of informant shall not be mentioned in Petition
215	D-CRLMP/33764/2024	SATYAPRAKASH DHAL	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
216	D-ABLAPL/33984/2024	BISWAJIT SAHOO	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Undertaking for Hindi not reflected.
217	D-WP(C)/47241/2024	AMIT PRASAD BOSE	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
218	D-WP(C)/47557/2024	SAPAN KUMAR PAL	2024-11-13	I.A. is not correctly page marked,
219	D-WP(C)/46959/2024	RAMESH CHANDRA SWAIN	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
220	D-ABLAPL/33833/2024	BASANTA KUMAR NANDA	2024-11-13	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annexure -2 wrongly mentioned in index.
221	D-ABLAPL/34086/2024	JYOTIRMAYA SAHOO	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
222	D-ABLAPL/34131/2024	JAYANTA KUMAR MAJHI	2024-11-13	1. As per Standing order 03 dated 09.07. 2024, the informant /victim should not be mentioned as opp.party.
223	D-WP(C)/47245/2024	GOPAL PRASAD JENA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1..Averment not made in the petition as per Annexure-6.2.Page no 62 not legible
224	D-BLAPL/34083/2024	PRADIPTA BEURA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
225	D-CONTC/47469/2024	ADV.	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
226	D-ABLAPL/33979/2024	BISWORANJAN SWAIN	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of the P.S.not reflected in the cause title.
227	D-CRLA/33085/2024	JAYADEBA BEHERA	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. status of parties be furnished and name of informant be not disclosed. (b) Provision of Law Appears to be wrong
228	D-WP(C)/47377/2024	SURYAKANTA DWIBEDI	2024-11-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
229	D-ABLAPL/33962/2024	PRAKASH CHANDRA DASH	2024-11-13	Nomenclature mentioned in V>Nama not correctly furnished.

230	D-BLAPL/34065/2024	BAMADEV BARAL	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
231	D-WP(C)/47305/2024	ASHOK KUMAR MOHANTY	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
232	D-WP(C)/47504/2024	SAIBRATA RATH	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
233	D-RVWPET/47232/2024	AMITOSH SIKDAR	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
234	D-CONTC/47468/2024	ADV.	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
235	D-CONTC/47374/2024	SHASHANKA SHEKHAR PATRA	2024-11-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. IN PAGE NO.1 IN CAUSE TITLE YEAR OF DISP OF THE CASE NOT CORRECT
236	D-ABLAPL/33980/2024	PRABHAT KUMAR PRAHARAJ	2024-11-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age not reflected in V.nama.
237	D-ABLAPL/33923/2024	SURYAKANTA DWIBEDI	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
238	D-BLAPL/33991/2024	NIROD KUMAR SAHU	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
239	D-ABLAPL/34079/2024	PRASANT KUMAR BARIK	2024-11-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos.10 and 11 not neat.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 13-11-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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